

Calcutta High Court
In The Circuit Bench at Jalpaiguri (Appellate Side)

Scrutiny List From 10-06-2021 To 10-06-2021

| Sl No. | Case Type | Filing No. | Petitioner | Advocate | Compliance By Date | Reason For Compliance |
|--------|-----------|------------|---|-----------------------|--------------------|---|
| 1 | CO | 65/2021 | MITALI ROY GUHA | DEBORSHI DHAR | 01-07-2021 | 1. UNDERTAKING IS MISSING. 2. VAKALATNAMA FORMAT IS NOT CORRECT |
| 2 | CRM | 660/2021 | FARUK @ FARUK ALAM | BABLU MITRA | 01-07-2021 | THE ID PROOF OF DEPONENT IS OBSCURE NAME OF THE ADV- BABLU MITRA RE-OBJECTION UNDERTAKING IS MISSING |
| 3 | CRM | 666/2021 | ADAM MIYA @ ADAM MIAH @ ADAM SEKH AND ORS | HILLOL SAHA PODDER | 01-07-2021 | 1. UNDERTAKING IS MISSING. |
| 4 | CRM | 668/2021 | KRISHNA CHHETRI | MADHUSHRI DUTTA | 01-07-2021 | UNDERTAKING IS MISSING |
| 5 | CRM | 669/2021 | NARAYAN DAS | JAYDEEP KANTA BHOWMIK | 01-07-2021 | PETITIONER PINCODE IS MISSING |
| 6 | WPA | 1075/2021 | BHABANI PRASAD CHETTRI | PRAJWAL GURUNG | 30-06-2021 | 1.ACT SHOULD BE MENTIONED IN THE PRESENTATION FORM. 2.THE SIGNATURE OF THE LD. ADVOCATE IS MISSING IN THE ZERO PAGE. 3.PEN THROUGH OF THE LD. ADVOCATE IS MISSING IN THE PETITION. 4.IMPROPER ADDRESSING OF THE HONOURABLE CHIEF JUSTICE IN THE PETITION. 5.SYNOPSIS AND LIST OF DATES SHOULD NOT EXCEED 2 PAGES. 6.BACK SHEET OF THE PETITION IS MISSING. 7.THE FORMAT OF VAKALATNAMA IS NOT CORRECT. 8.ADVOCATE WELFARE STAMP IS MISSING IN THE VAKALATNAMA. |

| Sl No. | Case Type | Filing No. | Petitioner | Advocate | Compliance By Date | Reason For Compliance |
|--------|-----------|------------|--------------|--------------|--------------------|---|
| 7 | WPA | 1076/2021 | SUNIL BARMAN | JOYJIT DUTTA | 01-07-2021 | 9.SOME ANNEXURES ARE ILLEGIBLE. 1.THE FORMAT OF PRESENTATION FORM IS INCORRECT. 2.THE FORMAT OF VAKALATNAMA IS INCORRECT. 3.ADVOCATE WELFARE LOGO IS MISSING IN THE VAKALATNAMA. |

Printed On 10-06-2021